

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF HOME
BLOCK NO.4, 2ND FLOOR, CIVIL SECRETARIAT
ITANAGAR

No. HMB (A)-70/2020

Dated, Itanagar the 17th April, 2020

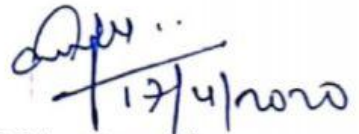
PUBLIC NOTICE

1. Whereas it has been reported that a number of patients had come to Itanagar Capital Complex for medical treatment from other districts before the lockdown. However these patients were unable to go back to their homes due to restriction on inter-district movement as a part of lockdown from 25th March 2020.
2. In line with the instructions mentioned at Sr. No.1.(v) of the consolidated revised guidelines issued by the Ministry of Home affairs Order No. 40-3/2020-DM-1(A) dt 15th April 2020, such patients shall be allowed to go their respective places of stay within Arunachal Pradesh, subject to their health screening and completion of prescribed quarantine of 14 days.
3. Such patients, alongwith their attendant, if any, shall be required to provide their information and upload their referrals/medical documents/ discharge certificates online in the link provided below.
4. The link at "<http://covid19.itanagarsmartcity.in/applyepass.php>" will remain active from 1400 hrs of 17th April 2020 to 1700 hrs of 19th April 2020.
5. They shall be intimated about date and time of their appointment for their health screening through SMS/Mail. DC/DMO ICC shall make necessary arrangements for screening the patients. Those already in the mandated Facility/Home Quarantine and were being monitored will need other additional clearances.
6. All patients found medically fit for return after screening shall be issued a QR code-based transit pass by the office of Deputy Commissioner, ICC, for their journey to their respective places. The pass shall be for one time one way use only and will not be



valid for any return journey. The pass shall be sent directly to the registered mobile numbers of the e-applicants.

7. There shall be a restriction on number of patients being issued the transit passes daily which shall be decided by the DC & SP, ICC jointly.
8. The patients/ attendants/ drivers shall be screened as per SoPs of Health department in the destination districts as well on their arrival there.
9. Any person found misusing the emergency passes shall be liable for punitive action.



(Likha Sampu)
Under Secretary (Home)
Govt. of Arunachal Pradesh
Itanagar

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